

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH (COURT-I)

(Appeal No.135/2017)

In the matter of :

Tirhut Power Transformation(P) Ltd.

..PETITIONER

Vs.

Registrar of Companies

.. RESPONDENT

SECTION :

Under Section 252

Order delivered on 27.10.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

DEEPA KRISHAN
Hon'ble Member (Technical)

For the Petitioner /Appellant : -

For the Respondent/Corporate Debtor :-

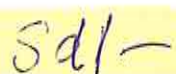
ORDER

None appears for the petitioner.

Post the matter on 20.12.2017 for the appearance of the petitioner,
failing which, the petition will be dismissed for non-prosecution.



(DEEPA KRISHAN)
MEMBER (TECHNICAL)



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
27.10.2017